

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/3814/252/HDB/2017
NAME OF THE COMPANY	Potens Fitness Solutions Limited
NAME OF THE PETITIONER(S)	Potens Fitness Solutions Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA G. KALPANA	CA	kalpanagonugunta1@gmail.com 9962568858	G. Kalpana

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

Heard Ms. G. Kalpana, Learned CA for the Applicant.

CA is disposed by separate orders.

Member (J)

Bm